

Fourteenth Loksabha

Session : 7

Date : 11-03-2006

Participants : Dasmunsi Shri Priya Ranjan, Yadav Dr. Karan Singh, Shandil Dr. (Col.) Dhani Ram, Prasad Shri Hari Kewal, Radhakrishnan Shri Varkala, Agarwal Shri Dharendra

>

Title : Statement regarding Government Business for the week commencing the 13th March, 2006 and submissions made by members.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI):

Sir, with your permission I rise to announce that Government Business during the week commencing Monday, the 13th of March, 2006 will consist of :—

1. Consideration of any item of Government Business carried over from today's Order Paper.
2. Discussion and voting on the Demands for Grants for 2006-07 under the control of the Ministry of :—
 - (a) Home Affairs
 - (b) Agriculture
 - (c) Rural Development
3. Submission to the vote of the House outstanding Demands for Grants in respect of Budget (General) for 2006-07 at 6.00 p.m. on Friday, the 17th of March, 2006.
4. Introduction, consideration and passing of the Appropriation (No. 3) Bill, 2006.
5. Consideration and passing of the Finance Bill, 2006.

MR. SPEAKER: Shri Aninash Rai Khanna – not present.

Shri Dhirendra Agarwal – not present.

Shri Mansukhbhai D. Vasava – not present

Shri Tukaram Ganpat Rao Renge Patil – not present.

Dr. (Col.) D.R. Shandil

DR. COL. (RETD.) DHANI RAM SHANDIL (SHIMLA): Sir, the following subjects may be included in the next week's List of Business:

1. Apple Crop in the State of Himachal is prone to various types of diseases and the vagaries of weather like hailstorm, drought etc. It should be covered under the National Crop Insurance under the Agricultural Policy of the Union Government.
2. The existing State Highway roads between Nahan – Kumharhatti; and Nalagarh – Shimla should be upgraded and brought at par with the National Highway Standards, in the larger public interest as also due to strategic reasons.

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): Sir, the following items may be included in the next week's Agenda:

1. The long-standing demand of the Kerala Legislative Assembly to establish a bench of Kerala High Court at Trivandrum, the State capital is not implemented so far. This matter may be discussed.

2. The demand of the Kerala Government to raise the century old Engineering College at Trivandrum as a Centre for Excellence and the same should be converted as IIT. This matter may be discussed.

श्री हरिकेवल प्रसाद (सलेमपुर) : अध्यक्ष महोदय, अगले सप्ताह की लोक सभा की कार्यवाही में निम्नलिखित कार्य को शामिल किया जाये, जो लोकहित में है:

- (1) दुर्ग एक्सप्रेस रेल सेवा का बेल्थरा रोड एवं सलेमपुर रेलवे स्टेशनों पर ठहराव एवं वाराणसी से गोरखपुर के बीच चल रही इन्टरसिटी रेल सेवा कोकिडीहीरापुर में ठहराव किये जाने का कार्य।
- (2) उत्तर पूर्व रेलवे के अन्तर्गत भाटपाररानी रेलवे स्टेशन का सौन्दर्यीकरण किये जाने का कार्य।

MR. SPEAKER: Prof. Mahadeorao Shiwankar – not present.

Dr. Karan Singh Yadav.

DR. KARAN SINGH YADAV (ALWAR): Sir, the following topics may kindly be included in the next week's List of Business.

1. To discuss the need to make a mandatory provision to include a member from OBC in all Selection Committees like UPSC and State Service Commissions.
2. To discuss the need to constitute a Parliamentary Committee to look after the welfare of OBC affairs.

MR. SPEAKER: Shri Sunil Kumar Mahato – not present.

MR. SPEAKER: Dr. Dhirendra Agarwal wants to mention the matter for the next week's business. You briefly mention it.

डॉ. धीरेन्द्र अग्रवाल (चतरा) : अध्यक्ष महोदय, मेरे निम्न प्रस्तावों को लोक सभा की अगले हफ्ते की कार्यवाही में शामिल किया जाए -

1- गया से टोरी वाया चतरा नया रेल मार्ग बनाने का कार्य, जिससे दिल्ली से रांची के बीच चलने वाली रेल सेवाओं में लगभग 200 किलोमीटर की दूरी कम होगी।

2- वरवाडीह से चिरीमिरी तक अपूर्ण रेल मार्ग का निर्माण अविलम्ब शुरू करवाया जाए, इससे हावड़ा से मुंबई के बीच की दूरी करीब तीन सौ किलोमीटर कम हो सकेगी। धन्यवाद।

